## Notifications of the Ministry of Personnel, Public Grievances and Pensions

SHRI M. VENKAIAH NAIDU: Sir, on behalf of Dr. Jitendra Singh, I lay on the Table, under sub-section (1) of Section 37 of the Administrative Tribunals Act, 1985, a copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training):-

- (1) G.S.R. 109 (E), dated the 24th February, 2014, publishing the Central Administrative Tribunal (Senior Principal Private Secretary) Recruitment (Amendment) Rules, 2013. [Placed in Library. See No. L.T. 36/16/14]
- (2) G.S.R. 110 (E), dated the 24th February, 2014, publishing the Central Administrative Tribunal (Principal Private Secretary) Recruitment (Amendment) Rules, 2013. [Placed in Library. See No. L.T. 37/16/14]
- (3) G.S.R. 111 (E), dated the 24th February, 2014, publishing the Central Administrative Tribunal Stenographers Service (Group 'B' and 'C' Posts) Recruitment (Amendment) Rules, 2013. [Placed in Library. *See* No. L.T. 38/16/14]
- (4) G.S.R. 205 (E), dated the 21st March, 2014, publishing the Administrative Tribunals (Procedure for appointment of Members) Amendment Rules, 2014. [Placed in Library. See No. L.T. 35/16/14]

## I. Report and Accounts (2012-13) of NATRIP, New Delhi and related papers

## II. MoUs between Government of India and various Limited Companies

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- I. (a) Annual Report and Accounts of the National Automotive Testing and R&D Infrastructure Project (NATRIP), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at I (a) above. [Placed in Library. See No. L.T. 75/16/14]

- II. (i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Rajasthan Electronics and Instruments Limited (REIL), for the year 2014-15. [Placed in Library. See No. L.T. 74/16/14]
  - (ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Instrumentation Limited (ILK), for the year 2014-15. [Placed in Library. See No. L.T. 72/16/14]
  - (iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Bharat Heavy Electricals Limited (BHEL), for the year 2014-15. [Placed in Library. See No. L.T. 217/16/14]
  - (iv) Memorandum of Understanding between BHEL Electrical Machines Limited (BHEL EML) and Bharat Heavy Electricals Limited (BHEL), for the year 2014-15. [Placed in Library. *See* No. L.T. 216/16/14]
  - (v) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Cement Corporation of India Limited (CCI), for the year 2014-15. [Placed in Library. See No. L.T. 73/16/14]
  - (vi) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Scooters India Limited (SIL), for the year 2014-15. [Placed in Library. See No. L.T. 218/16/14]
  - (vii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Hindustan Cables Limited, for the year 2014-15. [Placed in Library. See No. L.T. 219/16/14]
  - (viii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Andrew Yule Group for the year 2014-15. [Placed in Library. See No. L.T. 215/16/14]